

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

19. IA 2704/2021 IA 766/2021 MA 304/2019 MA 2445/2019 IA 4874/2023 Company Appeal/15/2023 in C.P. (IB)/1624(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.04.2024

NAME OF THE PARTIES:- IA 4874/2023 Cs Anagha Anasingaraju Liquidator for M/S. Pandit Automotive Private Limited Vs. Bank of Baroda (Earlier Vijaya Bank)
IA 917/2024 Cs Anagha Anasingaraju Liquidator for M/S. Pandit Automotive Private Limited
IN THE MATTER OF
Reliance Commercial Finance Ltd.
V/s
Pandit Automotive Private Limited

Section: Rule 11 of NCLT, 2016 Sec 60(5) Sec 42, U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 4874 of 2023:- Counsel, Avinash R Khanolkar a/w Surekha Yadav appeared for the Liquidator, PCS, Anagha Anasingaraju, Liquidator in person present and Counsel, Nikhil Rajani appeared for the Respondent nos. 2 and 3. By consent of the parties, list this matter for hearing on **30.04.2024**.

Counsel, Anandh K a/w Aman Jhawar appeared for the Applicant in IA 2704 of 2021 & CA 15 of 2023, Counsel, Fatima Barodawalla appeared for the Applicant in IA 766 of 2021, IA 304 of 2019 and IA 2445 of 2019, Counsel, Prachi Wazalwar a/w Sheba Abraham appeared for the Income Tax Department. List all other Applications on **04.06.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)